

आयकर अपीलीय अधिकरण, कालकाता क्षेत्र क पाठा का गठन
CONSTITUTION OF ITAT KOLKATA ZONE
(26/10/2026 TO 30/10/2026)

हाइब्रिड/ भौतिक/ आभासी माध्यम में
 In Hybrid/Physical/Virtual Mode

[दिनांक 30/10/2026 (शुक्रवार) एमए, एसए, क्लबिंग, ईएच, आवेदन]
 [30/10/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

पीठ Bench	गठन Constitution	न्याय कक्ष Court Room
Cuttack	Shri D R L Reddy, Vice-President (KZ) & Shri Rajesh Kumar, AM [At 10.30 am] Only on 30/10/2026	1
B	Shri George Mathan, JM & Shri Rakesh Mishra, AM [At 10.30 am]	2
Cuttack	Shri George Mathan, JM & Shri G. Gurusamy, AM [After "B" Bench]	2
C	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, AM [At 10.30 am]	3
D	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, AM [After "C" Bench]	3
Guwahati	Shri Rajesh Kumar, AM & Shri Pradip Kumar Choubey, AM [After "D" Bench] Only on 28/10/2026	3
SMC	Shri Laxmi Prasad Sahu, AM [At 10.30 am]	4
A	Shri Yogesh Kumar US, JM & Shri Rakesh Mishra, AM [After "B" Bench]	4
Patna	Shri Yogesh Kumar US, JM & Shri G. Gurusamy, AM [After "A" & "Cuttack" Bench]	4
Ranchi	Shri Ratnesh Nandan Sahay, AM & Smt. G. Rajani, JM [At 10.30 A.M.]	At Ranchi

Note : 1. "Kolkata Old Appeals" Bench will not function during this week.

2. "Guwahati" Bench cases fixed from 26th to 29th October, 2026 are to be fixed on 28th October, 2026.

[Signature]
 13/10/2026 (मनीष भोई)
 उप-पंजीकार

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK**CAUSE LIST FOR DIVISION BENCH****BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & G.GURUSAMY, ACCOUNTANT MEMBER****DATED: 26/10/2026 (MONDAY) HYBRID HEARING AT 10.30 AM****Google Meeting Link : <https://meet.google.com/ron-rrqo-ant>**

S.N.	Appeal Number				A.Y.	Name of the assessee	Remarks
1	ITA	280	CTK	2025	2014-15	[A] MR. RAJKUMAR SINGH	
2	ITA	724	CTK	2025	2014-15	[D] INDRANI PATNAIK	
3	ITA	725	CTK	2025	2016-17	[D] INDRANI PATNAIK	
4	ITA	3	CTK	2026	2011-12	[A] BIJAY KUMAR PRAJAPATI	
5	ITA	131	CTK	2026	2022-23	[A] ANKIT SONTALIA	
6	ITA	146	CTK	2026	2016-17	[A] SMT MAMATA MISHRA	
7	ITA	171	CTK	2026	2022-23	[A] ODISHA COAL AND POWER LIMITED	
8	ITA	227	CTK	2026	2017-18	[A] JAYASHREE SAHU	
9	ITA	255	CTK	2026	2017-18	[D] BIJAY KUMAR DWIBEDI	
10	ITA	286	CTK	2026	2015-16	[A] HEMANTA KUMAR SAHU(HUF)	
11	ITA	314	CTK	2026	2014-15	[A] AJAY KADMAWALA HUF	
12	ITA	318	CTK	2026	2017-18	[A] VARUN INFRASTEEL PVT LTD	
13	ITA	387	CTK	2026	2017-18	[D] INDIRA GANDHI INSTITUTE OF TECHNOLOGY	
14	CO	11	CTK	2026	2017-18	[A] INDIRA GANDHI INSTITUTE OF TECHNOLOGY	
15	ITA	388	CTK	2026	2018-19	[D] IMDIRA GANDHI INSTITUTE OF TECHNOLOGY	
16	CO	12	CTK	2026	2018-19	[A] IMDIRA GANDHI INSTITUTE OF TECHNOLOGY	
17	ITA	449	CTK	2026	2017-18	[A] INDIRA GANDHI INSTITUTE OF TECHNOLOGY	
18	ITA	450	CTK	2026	2018-19	[A] INDIRA GANDHI INSTITUTE OF TECHNOLOGY	
19	ITA	481	CTK	2026	2022-23	[D] RITESH SAHU	
20	ITA	485	CTK	2026	2020-21	[D] RITESH SAHU	
21	ITA	486	CTK	2026	2021-22	[D] M/S. RITESH SAHU	
22	CO	20	CTK	2026	2020-21	[A] RITESH SAHU	
23	CO	21	CTK	2026	2021-22	[A] MS. RITESH SAHU	
24	CO	22	CTK	2026	2022-23	[A] RITESH SAHU	
25	ITA	482	CTK	2026	2020-21	[D] SHRDHANAND RAMMURTI PRASA	
26	ITA	483	CTK	2026	2021-22	[D] SHRDHANAND RAMMURTI PRASA	
27	ITA	484	CTK	2026	2022-23	[D] SHRDHANAND RAMMURTI PRASA	
28	CO	23	CTK	2026	2020-21	[A] MS SHRDHANAND RAMMURTI PRASAD	
29	CO	24	CTK	2026	2021-22	[A] SHRDHANAND RAMMURTI PRASAD	
30	CO	25	CTK	2026	2022-23	[A] SHRDHANAND RAMMURTI PRASAD	
31	ITA	490	CTK	2026	2020-21	[D] SHYAM BIHARI BIJAY PRASAD	
32	ITA	491	CTK	2026	2021-22	[D] SHYAM BIHARI BIJAY PRASAD	
33	ITA	492	CTK	2026	2022-23	[D] SHYAM BIHARI BIJAY PRASAD	
34	CO	14	CTK	2026	2022-23	[A] SHYAM BIHARI BIJAY PRASAD	
35	CO	26	CTK	2026	2020-21	[A] SHYAM BIHARI BIJAY PRASAD	
36	CO	27	CTK	2026	2021-22	[A] SHYAM BIHARI BIJAY PRASAD	

37	ITA	498	CTK	2026	2020-21	[D] BHOLANATH LAKSHMI SHANKAR	
38	ITA	499	CTK	2026	2021-22	[D] BHOLANATH LAKSHMI SHANKAR	
39	ITA	500	CTK	2026	2022-23	[D] BHOLANATH LAKSHMI SHANKAR	
40	CO	13	CTK	2026	2020-21	[A] BHOLANATH LAKSHMI SHANKAR	
41	CO	15	CTK	2026	2021-22	[A] BHOLANATH LAKSHMI SHANKAR	
42	CO	16	CTK	2026	2022-23	[A] BHOLANATH LAKSHMI SHANKAR	
43	ITA	515	CTK	2026	2020-21	[D] RAJESH PRASAD PRADEEP KUMAR	
44	ITA	516	CTK	2026	2021-22	[D] RAJESH PRASAD PRADEEP KUMAR	
45	ITA	517	CTK	2026	2022-23	[D] RAJESH PRASAD PRADEEP KUMAR	
46	CO	17	CTK	2026	2020-21	[A] RAJESH PRASAD PRADEEP KUMAR	
47	CO	18	CTK	2026	2021-22	[A] RAJESH PRASAD PRADEEP KUMAR	
48	CO	19	CTK	2026	2022-23	[A] RAJESH PRASAD PRADEEP KUMAR	
49	ITA	598	CTK	2026	2020-21	[A] SWAYAM SADASIBA CONSTRUCTIONS PRIVATE LIMITED	
50	ITA	599	CTK	2026	2021-22	[A] SWAYAM SADASIBA CONSTRUCTIONS PRIVATE LIMITED	
51	ITA	600	CTK	2026	2022-23	[A] SWAYAM SADASIBA CONSTRUCTIONS PRIVATE LIMITED	
52	ITA	601	CTK	2026	2023-24	[A] SWAYAM SADASIBA CONSTRUCTIONS PRIVATE LIMITED	
53	ITA	611	CTK	2026	2013-14	[A] RAJENDRA NARAYAN MEHER	
54	ITA	672	CTK	2026	2020-21	[D] M/S FALCON MARINE EXPORTS LIMITED	
55	ITA	673	CTK	2026	2021-22	[D] M/S FALCON MARINE EXPORTS LIMITED	
56	ITA	674	CTK	2026	2022-23	[D] M/S FALCON MARINE EXPORTS LIMITED	
57	ITA	770	CTK	2026	2012-13	[A] SARADA BUILDCON PRIVATE LIMITED	
58	ITA	771	CTK	2026	2012-13	[A] SARADA BUILDCON PRIVATE LIMITED	
59	ITA	791	CTK	2026	2017-18	[A] RAJ KISHORE DASH	
60	ITA	792	CTK	2026	2013-14	[A] FORTIS CHEMICALS PRIVATE LIMITED	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK**CAUSE LIST FOR DIVISION BENCH****BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & G.GURUSAMY, ACCOUNTANT MEMBER****DATED: 27/10/2026 (TUESDAY) HYBRID HEARING AT 10.30 AM**

Google Meeting Link : https://meet.google.com/ron-rrqo-ant							
S.N.	Appeal Number				A.Y.	Name of the assessee	Remarks
1	SA	5	CTK	2026	2017-18	[A] PRAVAT KUMAR SAHOO	
2	ITA	642	CTK	2026	2017-18	[A] PRAVAT KUMAR SAHOO	
3	ITA	127	CTK	2024	2018-19	[A] SHANTI MEMORIAL HOSPITAL PRIVATE LIMITED	
4	ITA	583	CTK	2025	2017-18	[A] BRAHMANI RIVER PELLETS LTD	
5	ITA	644	CTK	2025	2014-15	[D] BRAHMANI RIVER PELLETS LTD	
6	CO	1	CTK	2026	2014-15	[A] BRAHMANI RIVER PELLETS LTD	
7	ITA	613	CTK	2025	2017-18	[A] DHADESWARE SAHOO	
8	ITA	185	CTK	2026	2017-18	[D] RANJAN KUMAR DAS	
9	ITA	196	CTK	2026	2016-17	[A] MAMTA CHOUDHURY	
10	ITA	410	CTK	2026	2020-21	[A] NAVIN KUMAR AGRAWAL	
11	ITA	493	CTK	2026	2015-16	[A] GPT-BALAJI-RAWATS (JV)	
12	ITA	549	CTK	2026	2015-16	[A] ORISSA STEVEDORES LIMITED	
13	ITA	617	CTK	2026	2009-10	[A] ORISSA STEVEDORES LIMITED	
14	ITA	618	CTK	2026	2014-15	[A] ORISSA STEVEDORES LIMITED	
15	ITA	619	CTK	2026	2015-16	[A] ORISSA STEVEDORES LIMITED	
16	ITA	556	CTK	2026	2017-18	[A] BEDAMATA BHANDAR	
17	ITA	763	CTK	2026	2017-18	[A] DEOKI NANDAN JOSHI	
18	ITA	772	CTK	2026	2024-25	[A] ASHOK KUMAR MOHANTY	
19	ITA	799	CTK	2026	2020-21	[D] SARASWATI SHISHU VIDYA MANDIR	
20	ITA	800	CTK	2026	2017-18	[D] ODISHA MINING CORPORATION LIMITED	
21	ITA	801	CTK	2026	2017-18	[D] ODISHA MINING CORPORATION LIMITED	
22	CO	44	CTK	2026	2017-18	[A] ODISHA MINING CORPORATION LIMITED	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK**CAUSE LIST FOR DIVISION BENCH****BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & G.GURUSAMY, ACCOUNTANT MEMBER****DATED: 28/10/2026 (WEDNESDAY) HYBRID HEARING AT 10.30 AM****Google Meeting Link : <https://meet.google.com/ron-rrqo-ant>**

S.N.	Appeal Number				A.Y.	Name of the assessee	Remarks
1	ITA	464	CTK	2025	2011-12	[D] HILL VIEW HIRE PURCHASE PRIVATE LIMITED	
2	ITA	478	CTK	2025	2016-17	[A] ADHIKAR	
3	ITA	479	CTK	2025	2017-18	[A] ADHIKAR	
4	ITA	673	CTK	2025	2017-18	[D] MASTANA WINES	
5	ITA	677	CTK	2025	2017-18	[D] MASTANA WINES	
6	IT(SS)A	33	CTK	2026	2019-20	[A] H L INFRASTRUCTURE	
7	IT(SS)A	44	CTK	2026	2016-17	[A] H L INFRASTRUCTURE	
8	ITA	279	CTK	2026	2018-19	[A] H L INFRASTRUCTURE	
9	ITA	201	CTK	2026	2017-18	[A] DEBENDRANATH JENA	
10	ITA	284	CTK	2026	2017-18	[A] RAJAKISHORE SAHOO	
11	ITA	557	CTK	2026	2023-24	[A] PUBLIC SCHOOL(ENGLISH MEDIUM)	
12	ITA	689	CTK	2026	2027-28	[A] GURUKUL FOUNDATION	
13	ITA	732	CTK	2026	2024-25	[A] VINEET KUMAR SINGH CHAUHAN	
14	ITA	787	CTK	2026	2014-15	[A] AIRZIP HOLIDAYS PRIVATE LIMITED	
15	ITA	788	CTK	2026	2015-16	[A] AIRZIP HOLIDAYS PRIVATE LIMITED	
16	ITA	805	CTK	2026	2020-21	[A] PRADEEP KUMAR BEHERA	
17	ITA	809	CTK	2026	2006-07	[A] ODISHA MINING CORPORATION LIMITED	
18	ITA	810	CTK	2026	2006-07	[A] ODISHA MINING CORPORATION LIMITED	
19	ITA	811	CTK	2026	2012-13	[A] ODISHA MINING CORPORATION LIMITED	
20	ITA	812	CTK	2026	2013-14	[A] ODISHA MINING CORPORATION LIMITED	
21	ITA	813	CTK	2026	2016-17	[A] ODISHA MINING CORPORATION LIMITED	
22	ITA	814	CTK	2026	2007-08	[A] ODISHA MINING CORPORATION LIMITED	
23	ITA	815	CTK	2026	2012-13	[A] ODISHA MINING CORPORATION LIMITED	
24	ITA	816	CTK	2026	2013-14	[A] ODISHA MINING CORPORATION LIMITED	
25	ITA	817	CTK	2026	2017-18	[A] ODISHA MINING CORPORATION LIMITED	
26	ITA	818	CTK	2026	2020-21	[A] ODISHA MINING CORPORATION LIMITED	
27	ITA	819	CTK	2026	2022-23	[A] ODISHA MINING CORPORATION LIMITED	
28	ITA	820	CTK	2026	2018-19	[A] POONAM NANWANI	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK**CAUSE LIST FOR DIVISION BENCH****BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & G.GURUSAMY, ACCOUNTANT MEMBER****DATED: 29/10/2026 (THURSDAY) HYBRID HEARING AT 10.30 AM****Google Meeting Link : <https://meet.google.com/ron-rrqo-ant>**

S.N.	Appeal Number				A.Y.	Name of the Assessee	Remarks
1	ITA	630	CTK	2025	2009-10	[A] SRI AMIYA PRASAD MISHRA	
2	IT(SS)A	70	CTK	2026	2011-12	[D] SHIVA CEMENT LIMITED	
3	IT(SS)A	71	CTK	2026	2012-13	[D] SHIVA CEMENT LIMITED	
4	IT(SS)A	72	CTK	2026	2013-14	[D] SHIVA CEMENT LIMITED	
5	ITA	755	CTK	2026	2014-15	[D] SHIVA CEMENT LIMITED	
6	ITA	729	CTK	2026	2015-16	[D] SHIVA CEMENT LIMITED	
7	CO	36	CTK	2026	2011-12	[A] SHIVA CEMENT LIMITED	
8	CO	37	CTK	2026	2012-13	[A] SHIVA CEMENT LIMITED	
9	CO	38	CTK	2026	2013-14	[A] SHIVA CEMENT LIMITED	
10	CO	39	CTK	2026	2014-15	[A] SHIVA CEMENT LIMITED	
11	CO	40	CTK	2026	2015-16	[A] SHIVA CEMENT LIMITED	
12	IT(SS)A	73	CTK	2026	2011-12	[D] SHIVOM MINERALS LIMITED	
13	IT(SS)A	74	CTK	2026	2012-13	[D] SHIVOM MINERALS LIMITED	
14	IT(SS)A	75	CTK	2026	2013-14	[D] SHIVOM MINERALS LIMITED	
15	IT(SS)A	76	CTK	2026	2014-15	[D] SHIVOM MINERALS LIMITED	
16	ITA	730	CTK	2026	2015-16	[D] SHIVOM MINERALS LIMITED	
17	CO	31	CTK	2026	2011-12	[A] SHIVOM MINERALS LIMITED	
18	CO	32	CTK	2026	2012-13	[A] SHIVOM MINERALS LIMITED	
19	CO	34	CTK	2026	2014-15	[A] SHIVOM MINERALS LIMITED	
20	CO	33	CTK	2026	2013-14	[A] SHIVOM MINERALS LIMITED	
21	CO	35	CTK	2026	2015-16	[A] SHIVOM MINERALS LIMITED	
22	IT(SS)A	77	CTK	2026	2019-20	[A] ARCHANA BUDDHA	
23	ITA	288	CTK	2026	2016-17	[A] SOUMYA RANJAN SAMANTARAY	
24	ITA	569	CTK	2026	2015-16	[A] BASANTA KUMAR HARLALKA	
25	ITA	622	CTK	2026	2015-16	[A] BASANTA KUMAR HARLALKA	
26	ITA	586	CTK	2026	2019-20	[A] INSURANCE EMPLOYEES CREDIT COOPERATIVE SOCIETY LTD	
27	ITA	654	CTK	2026	2020-21	[A] ASHOK AGRAWAL	
28	ITA	786	CTK	2026	2020-21	[A] LINGARAJ INFRASTRUCTURE PRIVATE LIMITED	
29	ITA	828	CTK	2026	2020-21	[A] RANJAN KUMAR DAS	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK

CAUSE LIST FOR DIVISION BENCH

BEFORE S/SHRI DRL REDDY, VICE-PRESIDENT (KZ) & RAJESH KUMAR, ACCOUNTANT MEMBER

DATED: 30/10/2026 (FRIDAY) HYBRID HEARING AT 10.30 AM

Google Meeting Link : <https://meet.google.com/gng-ecrb-zsa>

S.N.	Appeal Number				A.Y.	Name of the Assessee	Remarks
1	ITA	581	CTK	2026	2021-22	[A] PRASANT MOHAPATRA	
2	ITA	767	CTK	2026	2018-19	[A] BIPIN TARAI	
3	ITA	774	CTK	2026	2024-25	[A] SUDARSHAN PALLAI	
4	ITA	779	CTK	2026	2015-16	[A] SUSHANT KUMAR SAHOO	
5	ITA	780	CTK	2026	2008-09	[D] M/S BANSPANI IRON LIMITED	
6	ITA	783	CTK	2026	2020-21	[A] SESHADEBA SAHOO	
7	ITA	797	CTK	2026	2026-27	[A] HARIJAN ADIBASI MANGAL SAMITI	
8	ITA	798	CTK	2026	2026-27	[A] HARIJAN ADIBASI MANGAL SAMITI	
9	ITA	802	CTK	2026	2017-18	[A] UMESH KUMAR JENA	
10	ITA	803	CTK	2026	2026-27	[A] SHREE JAGANNATH SANSKRUTI PRACHAR SAMITY	
11	ITA	804	CTK	2026	2026-27	[A] SHREE JAGANNATH SANSKRUTI PRACHAR SAMITY	
12	ITA	821	CTK	2026	2026-27	[A] RASTRIYA SEVA NYASA KENDUJHAR	
13	ITA	822	CTK	2026	2026-27	[A] RASTRIYA SEVA NYASA KENDUJHAR	
14	ITA	823	CTK	2026	2008-09	[A] DINESH CHANDRA DAS	
15	ITA	824	CTK	2026	2009-10	[A] DINESH CHANDRA DAS	
16	ITA	826	CTK	2026	2016-17	[A] JITENDRA KUMAR ARIKSHITA BHATTA	
17	ITA	886	CTK	2026	2024-25	[A] M/S. PURNA PRAVA HEALTH CARE FOUNDATION	
18	ITA	630	CTK	2026	2015-16	[A] BHAGABAT PRADHAN MEMORIAL	
19	ITA	782	CTK	2026	2020-21	[A] HRUSHIKESH SAHOO	
20	ITA	790	CTK	2026	2017-18	[A] AKSHAYA KUMAR PANDA	
21	ITA	898	CTK	2026	2019-20	[A] SANTOSH KUMAR RAY	

INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK

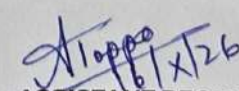
CAUSE LIST FOR DIVISION BENCH

BEFORE S/SHRI GEORGE MATHAN, JUDICIAL MEMBER & RAJESH KUMAR, ACCOUNTANT MEMBER

DATED: 30/10/2026 (FRIDAY) HYBRID HEARING AT 10.30 AM

Google Meeting Link : <https://meet.google.com/ron-rrqo-ant>

S.N.	Appeal Number				A.Y.	Name of the Assessee	Remarks
1	MA	17	CTK	2026	2018-19	[A] M/S .MAA MANI INDUSTRIES PRIVATE LIMITED	
2	MA	19	CTK	2026	2016-17	[D] MANJU MOHANTY	
3	MA	20	CTK	2026	2017-18	[D] RAMESWARDAS MADANLAL	


For ASSISTANT REGISTRAR